

Development of Central Vista and Secretariat

41. { Shri Mohsin:
 { Shri S. B. Patil:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that a study group has been appointed by Government to advise on the development of the Central Vista and the secretariat view;

(b) the composition of the Study Group and their functions; and

(c) whether they are expected to send their report and if so, by what time?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) to (c). A Specialist Study Group of architects and town Planners, with the following composition, has been set up to advise Government on such aspects of the development of the Central Vista and the Secretariat Complex as may be referred to it from time to time:

1. The Chief Architect and Town Planner, Central Public Works Department
Chairman.
2. The Chairman, Northern Chapter, Indian Institute of Architects.
3. One representative of the Northern Chapter, Indian Institute of Architects.
4. The President, Institute of Town Planners, India.
5. One representative of the Institute of Town Planners, India.
6. and 7.
Two representatives of the Town and Country Planning Organisation.
8. One Senior Architect of the C.P.W.D.

Certain specific problems have been referred to the Group for advice.

Tagore Songs

43. **N. R. Laskar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the Central Advisory Board of Music has decided to render a selection of Tagore songs in all the regional languages; and

(b) if so, the steps taken so far to implement the aforesaid decision?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) and (b). The Central Advisory Board for Music did not make any such recommendation. But in connection with the Birth Centenary Celebrations of Rabindranath Tagore, over 80 songs have been rendered in Hindi language and a target of 25 songs in this respect has been set for each of the remaining languages.

Trespassing by a Pak Soldier into Indian Territory

44. **Shri N. R. Laskar:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that on the 14th September, 1962 a Pakistani soldier trespassed into Indian territory near Shibrampur border and tried to lift an Indian woman from her home;

(b) whether the soldier concerned was arrested; and

(c) if so, the details thereof?

The Prime Minister and Minister of External Affairs, Defence and Atomic Energy (Shri Jawaharlal Nehru): (a) to (c). On September 14, 1962, a Havildar of the East Pakistan Rifles, had trespassed into Indian territory at Shibrampur P. S. Balurghat, Distt. West Dinajpur (West Bengal). It is learnt that after trespassing into Indian territory, the Havildar had entered the house of a Santhal woman and had tried to outrage her modesty.

The Havildar was arrested by the Indian police.